

GOVERNMENT OF INDIA
OFFICE OF THE DIRECTOR GENERAL OF CIVIL AVIATION
OPPOSITE SAFDARJUNG AIRPORT, NEW DELHI

No. 4/1/2020-IR
Dated: 20.05.2020

CIRCULAR

Subject: Pilot Proficiency and currency requirements – COVID 19

Due to the ongoing lockdown arising from COVID-19 globally, civil aviation activities in India have been under temporary suspension with limited exceptions like cargo flights, off-shore flying and medical evacuation flights including repatriation flights or special flights as approved.

2. As a result, majority of civil aviation pilots have not been able to fly. Operators need to ensure that the pilots are current and proficient for operations and continue to meet instrument flying requirements:

3. In order to ensure that the pilots are adequately trained and proficient, the Competent Authority hereby permits the following:

- (i) ATO (Approved Training Organization) are allowed to function for simulator utilization only.

Note: No other training by the ATOs will be undertaken during the lockdown period except for training imparted through distance learning process.

- (ii) NSOP and General Aviation (Private) Operators are allowed to conduct non-revenue local training flights. No person other than the crew and trainer shall be permitted on such training flights.

4. During the process, all the existing guidelines concerning Social Distancing/ disinfecting of men & machine shall be strictly followed.

5. The Circular dated 19.5.2020 on the subject stands superseded.



(Sunil Kumar)

Deputy Director General

To,

1. Domestic Scheduled/ Non-Scheduled Operators/ General Aviation/ ATOs
2. The Chairman, Airports Authority of India